

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

STARRED QUESTION NO:38

ANSWERED ON:03.07.2009

SUPPLY OF DRINKING WATER

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**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the number of villages which lack quality drinking water in the rural and tribal areas of the country, State-wise;
- (b) whether the Government has set any target to provide safe drinking water in rural and tribal areas;
- (c) if so, the funds released, utilised and achievements made during the last three years and the current year, State-wise; and
- (d) the steps taken/being taken by the Government to expedite the availability of drinking water in rural and tribal areas of the country?

**Answer**

MINISTER OF RURAL DEVELOPMENT (DR. C. P. JOSHI)

(a) to (d) A statement is laid on the Table of the House.

Statement referred to in the reply to part (a) to (d) of the Lok Sabha Starred Question No. 38 admitted for reply on 03.07.2009.

(a): A statement showing the State-wise number of habitations in rural areas, facing drinking water problems as on 1.4.2005 is at Annexure I.

(b) & (c): Under Bharat Nirman, of which rural drinking water is one of the components and conceived as a plan to be implemented in four years from 2005-06 to 2008-09 for building rural infrastructure, Government of India had set a target of coverage of 55,067 uncovered habitations and 3.31 lakh slipped-back habitations and addressing 2.17 lakh quality-affected habitations. These targets were broken down into annual targets also in each of these three categories. The State-wise physical achievements during the last three years and current year for each of these three categories is at Annexure II A, II B and II C. The State-wise fund allocation, release and expenditure reported during last three years and the current year is at Annexure III.

(d): The steps taken to expedite the availability of drinking water in rural and tribal areas, inter-alia, are:

# Increased budgetary support during the Bharat Nirman period. The central allocation increased from Rs. 2900 crore in 2004-05 to Rs. 4050 crore in 2005-06, Rs. 5200 crore in 2006-07, Rs. 6500 crore in 2007-08 and Rs. 7300 crore in 2008-09.

# Promoting conjunctive use of surface water, groundwater and rainwater.

# Encouraging sustainability by providing enhanced Central assistance.

# Encouraging convergence with existing government programmes like NREGA and other Soil and Water Conservation Programmes to augment availability of water.

# For economically weaker states of North-East and Jammu & Kashmir, the fund sharing pattern for the States has been liberalized from the existing 50:50 (Centre : State) to 90:10 (Centre : State) to ensure that they have sufficient funds to implement drinking water schemes.

ANNEXURE I Annexure referred to in the Statement in reply to part (a) of the Lok Sabha Starred Question No. 38 due for reply on 03.07.2009

Status of Habitations facing Drinking Water Problems as on 1.4.2005

S. No.	State/UT	Status as on 1.4.2005
		Un-covered Slipped-back Quality- Total affected

1	Andhra Pradesh	0	29,744	4,050	33,794
2	Arunachal Pradesh	668	2,752	0	3,420
3	Assam	7,375	10,636	8,119	26,130
4	Bihar	0	47,597	776	48,373
5	Chhattisgarh	0	19,007	5,021	24,028
6	Goa	6	0	0	6
7	Gujarat	36	4,389	8,717	13,142
8	Haryana	0	2,506	361	2,867
9	Himachal Pradesh	6,891	9,308	0	16,199
10	Jammu & Kashmir	3,211	3,138	49	6,398
11	Jharkhand	0	17,225	168	17,393
12	Karnataka	5,618	809	21,008	27,435
13	Kerala	7,573	421	867	8,861
14	Madhya Pradesh	0	37,269	5,381	42,650
15	Maharashtra	17,738	11,579	3,787	33,104
16	Manipur	0	80	37	117
17	Meghalaya	251	4,341	160	4,752
18	Mizoram	112	271	26	409
19	Nagaland	731	202	157	1,090
20	Orissa	0	14,900	32,254	47,154
21	Punjab	1,931	5,247	2,093	9,271

22	Rajasthan	2,300	33,680	41,072	77,052
23	Sikkim	74	783	0	857
24	Tamil Nadu	0	44,080	5,574	49,654
25	Tripura	0	651	7,031	7,682
26	Uttar Pradesh	0	19,886	5,062	24,948
27	Uttarakhand	272	7,567	0	7,839
28	West Bengal	0	3,536	65,156	68,692
29	A & N	102	0	26	128
30	D & N Haveli	60	0	0	60
31	Daman & Diu				
32	Delhi				
33	Lakshadweep	10	0	0	10
34	Puducherry	108	0	16	124
35	Chandigarh				
	Total	55,067	3,31,604	2,16,968	6,03,639

**Definitions: Uncovered Habitations:** The habitations that remained to be covered as identified in the last survey of 1999.

**Slipped Back Habitations:** Habitations that had been covered, but adequate water was not available due to sources going dry or lowering of the ground water table; Systems outliving their lives; Systems working below rated capacity due to poor operation and maintenance; Increase in population resulting in lower per capita availability.

These figures are dynamic figures and change annually.

**Quality affected Habitations:** Based on a survey undertaken in 2000, habitations with fluoride, arsenic, salinity, iron, nitrate and multiple quality problems.

#### Annexure II A

Annexure referred to in the Statement in reply to part (b) & (c) of the Lok Sabha Starred Question No. 38 due for reply on 03.07.2009

#### Uncovered Habitations - Target and Achievement of During Last Three Years and Current Year

(Number of Habitations)  
 Sl Name of State/ UT 2006-07 2007-08 2008-09 2009-10  
 Target Achieve Target Achieve Target Achieve Target Achieve

ent ment ment ment

1 Andhra Pradesh 0 0 0 0 0

2 Arunachal Pradesh 240 174 103 104 65 65

3 Assam 2603 2491 2344 2183 273 273

4 Bihar 0 0 0 0 0

5 Chhattisgarh 0 0 0 0 0

6 Goa 6 1 0 1 3 3

7 Gujarat 0 0 0 0 0

8 Haryana 0 0 0 0 0

9 Himachal Pradesh 3000 2673 1941 1407 861 0

10 Jammu & Kashmir 998 409 1008 622 1785 1785

11 Jharkhand 0 0 0 0 0

12 Karnataka 2694 890 800 2151 453 453

13 Kerala 804 853 2400 906 4112 5398

14 Madhya Pradesh 0 0 0 0 0

15 Maharashtra 6137 4010 7103 3196 8632 8632

16 Manipur 0 0 0 0 0

17 Meghalaya 65 88 69 31 15 14

18 Mizoram 26 0 0 26 0 0

19 Nagaland 127 55 300 40 530 61

20 Orissa 0 0 0 0

21 Punjab 682 297 8 87 306 197 145 43

22 Rajasthan 527 365 677 643 869 440 429 32

23 Sikkim 0 0 0 0 0

24 Tamil Nadu 0 0 0 0

25 Tripura 0 0 0 0

26 Uttar Pradesh 0 0 0 0

27 Uttarakhand 111 54 118 30 145 91 35

28 West Bengal 0 0 0 0

29 A & N Islands 45 31 0 - 0 8

30 Dadra Nagar Haveli 16 9 8 21

31 Lakshadweep 3 0 7 - 10 10

32 Puducherry 36 40 0 9 0 0 10

TOTAL 18120 12440 16886 11457 18059 17412 637 75

## Annexure II B

Annexure referred to in the Statement in reply to part (b) & (c) of the Lok Sabha Starred Question No. 38 due for reply on 03.07.2009

### Slipped Back Habitations - Target and Achievement of During Last Three Years and Current Year

(Number of Habitations)

Sl	Name of State/ UT	2006-07	2007-08	2008-09	2009-10
		Target	Achieve	Target	Achieve
		ment	ment	ment	ment
		#	#	#	#

1 Andhra Pradesh 3457 4703 8992 6832 15889 14743

2 Arunachal Pradesh 0 71 1376 356 2325 443

3 Assam 0 0 5318 1764 8872 7065

4 Bihar 3000 15430 16695 5948 24597 19705

5 Chhattisgarh 4400 8230 2989 3852 0 7147

6 Goa 0 0 0 0 1

7 Gujarat 1579 1599 1269 2133 73 1730

8 Haryana 675 671 714 893 577 931 130

9 Himachal Pradesh 0 1021 3103 3103 5184 5529 243

10 Jammu & Kashmir 0 140 1024 125 2805 65

11 Jharkhand 3402 1902 5058 6548 6724 6504

12 Karnataka 0 1564 0 2895 0 3449

13 Kerala 0 557 0 0 2968

14 Madhya Pradesh 5600 13258 9004 10035 3718 4961

15 Maharashtra 1286 1973 3600 3708 5119 7878

16 Manipur 103 178 0 144 0 115

17 Meghalaya 605 995 1338 1151 1867 1089

18 Mizoram 108 134 85 159 0 46

19 Nagaland 97 64 68 29 109 48

20 Orissa 2500 8111 1216 7733 0 12805

21 Punjab 0 498 1611 396 3938 889

22 Rajasthan 1326 6625 9230 3340 10888 4105

23 Sikkim 138 138 246 299 300 27

24 Tamil Nadu 2722 6803 12149 9689 19955 8998 87

25 Tripura 200 366 149 0 81 255

26 Uttar Pradesh 6102 10025 1978 615 0 26

27 Uttarakhand 0 1842 2376 2087 3197 1241

28 West Bengal 2700 2660 412 1806 0 869

29 A & N Islands 0 0 0 0

30 Dadra Nagar Haveli 0 0 0 0 0

31 Lakshadweep 0 0 0 0

32 Puducherry 0 22 0 11 0

TOTAL 40000 89580 40000 75651 116218 113632 0 460

**\$ Targets are being finalised.**

**# As per information received till 29.6.2009.**

**Annexure II C**

**Annexure referred to in the Statement in reply to part (b) & (c) of the Lok Sabha Starred Question No. 38 due for reply on 03.07.2009**

**Quality Affected Habitations - Target and Achievement of During Last Three Years**

(Number of Habitations)  
Sl Name of State/ UT 2006-07 2007-08 2008-09 2006-09  
Target Achiev Target Achieve Target Achieve No.  
ement ment ment # addressed  
with  
Projects

1 Andhra Pradesh 500 495 918 688 697 904 5696

2 Arunachal Pradesh 88 0 105 4 0 397 986

3 Assam 375 0 5018 1113 0 513 28181

4 Bihar 2116 0 4268 223 0 6080 18583

5 Chhattisgarh 400 0 725 0 4397 1031 5021

6 Goa 0 0 0 0 0 0 0

7 Gujarat 750 762 1870 1731 2926 644 8717

8 Haryana 50 97 109 24 33 34 356

9 Himachal Pradesh 0 0 0 0 0 0 0

10 Jammu & Kashmir 10 0 26 0 49 0 49

11 Jharkhand 400 80 421 0 0 46 997

12 Karnataka 2639 232 5572 372 12385 1684 15303

13 Kerala 261 95 145 0 458 570 979

14 Madhya Pradesh 1363 86 1103 0 1283 341 5381

15 Maharashtra 250 169 4183 2708 0 618 11212

16 Manipur 20 0 3 0 0 0 74

17 Meghalaya 30 35 14 23 0 13 174

18 Mizoram 0 0 4 0 0 0 78

19 Nagaland 50 4 13 0 0 23 196

20 Orissa 1726 314 4361 3852 20474 702 32254

21 Punjab 200 80 816 105 660 473 2097

22 Rajasthan 1000 1000 12117 1370 22990 2889 40832

23 Sikkim 26 0 8 0 0 0 76

24 Tamil Nadu 350 353 389 143 3060 99 5451

25 Tripura 246 204 440 179 4157 300 6687

26 Uttar Pradesh 922 922 1609 1364 0 184 5564

27 Uttarakhand 0 0 0 0 0 0 0

28 West Bengal 1200 379 4349 4862 57204 162 64570

29 A & N Islands 0 0 6 0 26 0 26

30 Dadra Nagar Haveli 0 0 0 0 0 0 0





9	HIMACHAL	9706.86	15620.86	15632.68	11746	13042	13245.19	14151	14151	13863.47	4903.71	
PRADESH												
10	J & K	26324.79	23314.67	27092.31	32992	32992	36140.83	39786	39649	23885.99	11261	
11	JHARKHAND	7261	3631	4115.15	11388	8445.51	11751.1	16067	8033	8033	0	
12	KARNATAKA	19502.4	24336	24590.65	27851	28316.24	28656.79	47719	47784.57	46081.33	16040.33	
13	KERALA	6216	6216	7471.95	8293	8425.08	8346.25	10333	10697	9713.9	3552.33	140.77
14	MADHYA	18797	19733.4	16798.24	25162	25162	26755.6	37047	38047	27856.08	12736.67	
PRADESH												
15	MAHARASHTRA	36152	36152	34870.89	40440	40440	37838.33	57257	64824.49	60396.2	19685	
16	MANIPUR	3379	1689.5	3234.95	3859	4559	3470.73	5016	4522.91	3725.67	1873.67	
17	MEGHALAYA	4073	5104.59	4569.51	4446	5529	5661.16	5779	6338	7451.25	2141.33	
18	MIZORAM	2920	4271.39	4381.79	3188	3888	3015.73	4144	5419.26	4615.86	1533	
19	NAGALAND	2998	2998	2857.52	3272	3974.57	2738.62	4253	4253	3919.29	1581.67	
20	ORISSA	10332	9722.58	9954.61	16885	17194.55	23360.27	29868	29868	16813.05	10268.67	
21	PUNJAB	4098	4098	4111.48	5291	5179.91	4027.59	8656	8656	6672.8	2976	368.29
22	RAJASTHAN	41489.68	31466.3	51477.91	60672	60672	61966.8	97013	97182.66	97182.66	33273.18	2509.19



\$ To be finalised after passing of Budget 2009-10

Release up to 29.6.2009

# As per information received till 29.6.2009.